

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No.416
CP(CAA)20/ND/2024

IN THE MATTER OF:

Paduka Consultants Private Limited And ... Applicant
Paduka Hospitality Private Limited

Under Section 230-232

Order delivered on 02.07.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. Sumit Garg, Adv. Prateek Jain
For the Respondent :
For the RD : Adv. Shankari Mishra, Adv. Aakash Sharma
For the OL : Adv. Kartikeya Asthana

HYBRID HEARING (PHYSICAL & VC)

ORDER

No representation on behalf of the Applicant. List the matter on **13.08.2024**.

Sd/-
DR. SANJEEV RANJAN
MEMBER (TECHNICAL)